



No. DIA/Tg./JO-07/Justice Delivery System/1659/2023/961

20<sup>th</sup> February, 2023

To

1. The Principal District & Sessions Judge, HQs, Central, THC
2. The Principal District & Sessions Judge, South, Saket
3. The Principal District & Sessions Judge, North-West, Rohini
4. The Principal District & Sessions Judge, New Delhi, PHC
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, North, Rohini
7. The Principal District & Sessions Judge, South-West, Dwarka
8. The Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue
9. The Principal District & Sessions Judge, South-East, Saket
10. The Principal District & Sessions Judge, North-East, KKD
11. The Principal District & Sessions Judge, West, THC
12. The Principal District & Sessions Judge, Shekhar, KKD

Subj: Conference on Interface of Justice Delivery System with Technology (Optional) for Mixed Group of JJJS & JJS Officers

Respected Sir/Madam,

As per the approved Training Calendar for the year 2023, the Delhi Judicial Academy shall be conducting the subject Conference on 10<sup>th</sup> March, 2023 at Delhi Judicial Academy.

The proposed nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 10<sup>th</sup> March, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Encl: As above

Yours Sincerely,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)  
TIS HAZARI COURT, DELHI

No. 15472-15486  
/JOTP/Gaz./2023

Dated, Delhi the \_\_\_\_\_

21 FEB 2023

As directed copy of letter no. DIA/Tg./JO-07/Justice Delivery System/1659/2023/961 dated 20.02.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

*Kaveri Bawajh*  
(Kaveri Bawajh)  
District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

**Proposed Nomination List of  
Conference on Interface of Justice Delivery System with Technology (Optional)  
for Mixed Group of DJJS & DJS Officers  
on  
10<sup>th</sup> March, 2023**

Sl. No.	Name of Officer	Present Posting	No.	Civil Police District	Place of Posting
<b>DJJS</b>					
1	Ms. Madhu Jain	Principal Judge, Family Courts (HQs)		South-West	Dwarka
2	Ms. Suniti Kc. Aggarwal	Principal Judge, Family Courts		North-East	KKD
3	Ms. Hemanth Malhotra	District Judge (Commercial Court)	2	West	THC
4	Mr. Mahesh Kr Gupta	Member Secretary, DLSA			Rouse Avenue
5	Mr. Rajesh Kr. Singh	District Judge (Commercial Court) (District)	7	South-East	Saket
6	Mr. Sauri Choudhary	ADJ	4	North-West	Rohini
7	Mr. Manish Yadavanshi	Judge, Family Court	2	East	KKD
8	Mr. Praveen Singh	ADJ	11	Central	THC
9	Mr. Suneer Bajpai	Special Judge (FC Act) (CBJ)	14		Rouse Avenue
10	Mr. Naveen Kr. Kishore	FO MACT	1	South-East	Saket
11	Mr. Rajinder Singh	ASJ	6	New Delhi	PHC
12	Mr. Hemra	ASJ	8	West	THC
13	Ms. Ajay Singh	ADJ	4	Central	THC
14	Ms. Nisay Bhand	Special Judge (FC Act) (CBJ)	13		Rouse Avenue
15	Mr. Dhawal Mar	ASJ	2	Central	THC
16	Mr. Sudhir Kumar Sirohi	Special Judge (NDPS)		New Delhi	PHC
17	Ms. Chikari Kapoor	ASJ (FOCSO)	1	New Delhi	PHC
18	Mr. Arvind Bansal	ASJ	5	Shahdara	KKD
19	Mr. Akash Jais	ADJ	1	South-East	Saket
20	Mr. Jagmohan Singh	ASJ (Special Fast Track Court)		North-West	Rohini
21	Mr. Gaurav Gupta	ASJ	9	South-East	Saket
22	Ms. Shreya Anura Mehra	ASJ (FTSC) (POCSO)		South	Saket
23	Mr. Preraj Anand	Joint Registrar (Judicial) (CPC)		Central	DHC
24	Ms. Shalpi Jain	ASJ (FTSC) (POCSO)	2	Central	THC
<b>DJS</b>					
25	Ms. Archana Bhatnagar	CMM		South-West	Dwarka
26	Ms. Deepika Singh	SCJ-cum-RC		North-West	Rohini
27	Ms. Sonam Singh-I	ACMM		South-East	Saket
28	Ms. Vandana Chhabekar	JSCC-cum-ASCI-cum-GJ		New Delhi	PHC
29	Ms. Shweta Agrawal	JSCC-cum-ASCI-cum-GJ		South-East	Saket
30	Ms. Nagar Gupta	Additional Coordinator, Delhi International Arbitration Centre			DHC
31	Mr. Divya Malhotra	ACI-cum-CCI-cum-ARC		North-West	Rohini
32	Mr. Mahant Garg	Addl. Coordinator, Delhi International Arbitration Centre			DHC
33	Mr. Faisal Uddin	CCI-cum-ARC		West	THC
34	Ms. Nitesha Gupta	MM (NI Act) Digital Court	1	Central	THC
35	Mr. Rishu Jain	Special Railway Magistrate		Central	Old Delhi Rly. Station
36	Mr. Gaurav Sharma	MM	5	Central	THC
37	Ms. Neha Pandey	MM	6	North	Rohini
38	Mr. Rohitjot Singh	Deputy Registrar (CPC)			DHC
39	Mr. Pranshu Kumar Joshi	Full Time Secretary, DLSA		Shahdara	KKD
40	Ms. Nisha Bhatnagar	MM	12	South-East	Saket
41	Ms. Chhaya Tripathi	MM	5	East	KKD
42	Mr. Ankit Mittal	MM (NI Act)	4	South-East	Saket
43	Mr. Umang Joshi	MM (NI Act) Digital Court	5	South-West	Dwarka
44	Mr. Abhinav Singh	MM (NI Act)	4	New Delhi	PHC
45	Ms. Saanya Datta	MM	1	North-West	Rohini
46	Mr. Gopal Shukla	MM (NI Act)	4	West	THC
47	Ms. Neeta Goel	MM (NI Act)	2	Central	THC
48	Mr. Karanvir Singh	MM (NI Act)	3	West	THC
49	Mr. Varun Chandra	MM (NI Act)	4	South	Saket